

CAUSE LIST OF THE COURT OF **SRI BASAVARAJ SANADI.**, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **14.07.2021**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. CC 314/2007	21.CC 1391/2012
2. CC 1213/2011	22.CC 1396/2012
3. CC 56/2012	23.CC 209/2013
4. CC 1376/2012	24.CC 551/2014
5. CC 223/2016	25.CC 1693/2014
6. CC 225/2016	26.CC 105/2015
7. CC 251/2016	27.CC 700/2015
8. CC 441/2016	28.CC 1886/2015
9. CC 1050/2016	29.CC 96/2016
10.CC 1158/2016	30.CC 81/2018
11.CC 1745/2016	31.CC 1020/2018
12.CC 1858/2016	32.CC 1216/2018
13.CC 1956/2016	33.CC 1627/2018
14.CC 331/2019	34.CC 465/2019
15.CC 767/2019	35.CC 2537/2019
16.CC 983/2019	36.CC 2550/2019
17.CC 2536/2019	37.CC 467/2019
18.CC 2786/2020	38.CC 4801/2020
19.C.Misc 85/2021	39.CC 4799/2020
20.OS 162/2021	40.CC 4894/2020

Place: Hosakote

Dated: 13.07.2021

Prl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stand posted on the day have been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their case in the CIS Portal.

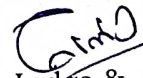
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.



CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY **14.07.2021**

<b>MORNING SESSION HEARING</b>	<b>AFTERNOON SESSION HEARING</b>
1. CC 496/2014	21. OS 19/2012
2. CC 356/2016	22. OS 157/2013
3. CC 820/2017	23. OS 161/2014
4. CC 358/2019	24. OS 297/2014
5. CC 1649/2019	25. OS 393/2014
6. CC 3259/2021	26. OS 249/2016
7. CC 3293/2021	27. OS 385/2016
8. CC 3409/2021	28. OS 117/2017
9. CC 3461/2021 (Adv)	29. OS 237/2017
10. Cr 85/2021 NGPS	30. OS 3/2018
11. OS 305/2011	31. OS 83/2018
12. OS 383/2012	32. OS 115/2018
13. OS 285/2013	33. OS 153/2018
14. OS 81/2014	34. OS 235/2018
15. OS 183/2016	35. OS 351/2018
16. OS 363/2018	36. OS 7/2019
17. OS 297/2019	37. OS 79/2021
18. OS 159/2021	38. Ex 18/2017
19. OS 165/2021	
20. Misc 5/2020	
	<b>ORDERS</b>
	39. OS 131/2015
	40. OS 258/2020

Hosakote  
13.07.2021

  
 Addl. Civil Judge & JMFC.,  
 Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.